Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to BBAR, LAGISLATI (frame of the House)
From. 227... TMAMSANJ......Constituency (Name of the Constituency)

JITAN RAM MANUHEON/daught: sr/wife of LATE RAMJIT RAM MANJHI

Agod. 7.4. ... years, resident of VILLAGE - MAHAKAR (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by HINDUSTANI AVACT TORCHA (SECLAR)
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AKTPMO642H	2017 - 18	3,60,000:00
2.	Spouse-	NIL .	- NHL	NIL
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	N1L	NIL	NTL
5.	Dependent 3	NIL	NEL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NOT APPLICABLE
(b)	Name of the court, Case No. and Date of order taking cognizance :	NOT APPLICABLE
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NOT APPLICABLE

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NOT APPLICABLE
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	NOT APPLICABLE

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(5) That I give herein below the details of the assets (movable and immovable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse SHANTIDEVI (MIFE)	Dependent-1 NOT APPLICARG	Dependent-2 NoT APPLICABLE	Dependent-3 Not Applicable
i)	Cash in hand	48,000:00	15,000:00			•
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits irreluding saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	\$81. VI DHANSAI \$ 8 475 70!00 \$81. KHIZERSARAI \$ 28561:00 PNG. KHIZERSARAI \$ 29 756:00 MBGB- MAHAKW \$ 97361:00 686- 4474	MB48-MAHKA ₹ 32064-2:00		NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	68c - GAYA ₹ 2653:00		NEL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL.	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL .	NIL	NIL
(vi)	Yachts/Ships (details of Make,	CAR AMBASSADA BR-16-8901 YEAR-2005 Amount-70,000- SCOR PIO BR-22-8744	NIL	NIL	MIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	YEAR OF PURCHAS	GOLD - 100 gm Value - 280 00 SILVER - 1000 g	NIL	WIL	NIL

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(laims/interest	RIFLE 1.315	MIL	NI L
(ix, Gross Total value	Value - 65000:10 \$ 655 642:00		
	₹ 1816.596:₩		!

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)	NIL	N1 L	NI L	NIL	NIL,
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL	NIL
	-Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NEL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase)at the time of purchase	NIL	NIL	NIL	NIL	NEL
	Any Investment on the land by way of development, construction etc.	NIL	NITL	NIL	NIL	NIL
	Approximate Current market value	NEL	NIL	NIT	N1L	NIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	NıL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NI L
4.114	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NEL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NJ L	NIL	NIL	NIL
	Approximate Current market	NIL	-N1L	NIL	NIL	NIL
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	N1L -
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NI L

	The state of the s		and the second			
	V. luther inherited property (* cs or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of serr activitied property	NIL	NIL	NIL	NIL	NIL
	C vst of property (in case of pr rchase) at the time of pr rchase	NEL	NIL	NIL	NIL	Ns L
	Any Investment on the property by way of development, construction etc.	NIL	NIL	#IL	NJL	NIL
	Approximate Current market value	NIL	MIL	NIL	NIL	NIL
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	PARENTAL HOUS VILLAGE - MAHAN THANA NI - 10 HOUSE No - 54		NEL	NIL -	NEL
	Area (Total measurement in sq. ft.)	4000. sq. Ft	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	3000 Sq. Ft .	NTL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	Aez	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NTL	NIL	NIL	NIL .	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	12,00000:00	NIL	. NIL	WEL	NIL
v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	MIL
vi)	Total of Current Market Value of (i) to (v) above	1200000 = 40	NIL	NIL	NEL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	N1L .	NIL	NTL	NITL	NIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIL	NIL	NIL	NIL NIL	NIZ

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(7) Details of profession or occupation:

a. Self. SOCIAL SERVICE

b. Spouse HOUSE WIFE, GAYA COLLEGE GAYA. [MAGADH UNIVERSITY, BODHGAYA].

Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Sm/Kum JITAN RAM MANJHI
2.	Full postal address	VILLAGE - MAHA KAR . P.B. SAPHERT. DIST-
3.	Number and Name of the constituency and state	233- ATRI BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	HENDUSTANE AWAM MORCHA [SECULAE]
	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL ·

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5.		No of			Yes for which I Income Tax Ret	100000000000000000000000000000000000000	1.12	Herome Stone
_	(a)	Candidate AKTPM	0642H		2017- 18		3,6	0,000:00
-		Spouse: NTL		_	NIL		N	IL
5.	(c)	Dependents NIL	* * * * * * * * * * * * * * * * * * *		NIL		L. N	ILL .
).	-				ties in rupees	-		
١.		Moveable Bak, Asset (Total value)	Self VEHICLE, GON TRIFTE T 18.16.596:00	Spous JEWERI 6556	YE Pales Debosit	Depende N1 L		Dependent-III
3.		Immovable Asset	PARENTAL HOUSE	NIL		NIL	_	NIL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NIL	NJL	NTL	NIL		NIL
	(ii)	Approximate Current Market Price of Asset (Total Value)	1200000:00	NIL	NTL	NIL		NIL
		Liabilities	NIL	NIL	NIL	NIL		NIL
		(i) Government dues (Total)	NIL	NIL	N1 L	NIL		NIL
		(ii) Loans from Bank, Financial Institutions and others (Total)		NIL	- Same Can	NII		N2 L
8.	Hi	ghest educational qualific	eation: GRAT	TAUC HDAP	ON - 1966, UNIVERSIT	GAYA G	OLLE	GE GAYA .

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	\$1955a	090000404000	
	VE	RIFICATION	
		declare that the contents of this affi se and nothing material has been co	
		ainst me other than those mentioned asset or liability, other than those t	
Verified at	this the	day of	201

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